

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 22 of 2020

IN THE MATTER OF:

Bharat Heavy Electricals Ltd.

...Appellant

Versus

Anil Goel,
Liquidator of Visa Power Ltd. & Anr.

...Respondents

Present

For Appellant:

**For Respondents: Gaurav Mitra, Kanishk Khetan and Nipun Gauthm,
Advocates for Respondent No.1 – Liquidator.**

**Mr. Ramji Srinivasan, Senior Advocate with
Ms. Sylona and Mr. Rishab, Advocates.**

**Mr. Kumarjit Banerjee and Mr. Jaspal Singh,
Advocates for Respondent No.2.**

**Mr. Abhijeet Sinha and Mr. Kamesh Vedula,
Advocates.**

ORDER

30.01.2020 Due to paucity of time, the matter could not be taken up.

Post the Appeal 'for orders' on **6th February, 2020.**

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)